

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 13.02.2024

Appeal No. 864 of 2022

Remsons Industries Ltd. Appellant

Versus

National Stock Exchange of India Ltd. & Anr. ... Respondents

Mr. Aditya Joby, Advocate i/b Joby Mathew & Associates for the Appellant.

Mr. Siddharth Yewale, Advocate with Mr. Rashid Boatwalla, Advocate i/b MKA & Co. for the Respondent Nos. 1 (NSE).

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. K. Ashar & Co. for the Respondent Nos. 2 (SEBI).

**With
Appeal No. 865 of 2022**

Remsons Industries Ltd. Appellant

Versus

BSE Ltd. ... Respondent

Mr. Aditya Joby, Advocate i/b Joby Mathew & Associates for the Appellant.

Mr. Sagar Divekar, Advocate with Mr. Abhimanyu Mhapankar, Advocate for the Respondent.

ORDER :-

1. Adjourned due to non-availability of the bench. List on April 16, 2024.

13.02.2024
PTM

Ms. Meera Swarup
Technical Member